

Title: Papers Laid on the Table by the members/Ministers.

12.00 hrs.

PAPERS LAID ON THE TABLE

THE MINISTER OF AGRICULTURE AND MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI SHARAD PAWAR): I beg to lay on the Table –

1. A copy of the Standards of Weights and Measures (Packaged Commodities) Fourth Amendment Rules, 2004 (Hindi and English versions) published in the Notification No. G.S.R. 450 (E) in Gazette of India dated the 14th July, 2004 under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976.
2. Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1928/2005)

रसायन और उर्वरक मंत्री तथा इस्पात मंत्री (श्री रामविलास पासवान) : माननीय अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(Placed in Library, See No. LT 1929-32/2005)

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRIMATI RENUKA CHOWDHURY): I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2003-2004.

(ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1933/2005)

(b) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2003-2004.

(ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1934/2005)

(c) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2003-2004.

(ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1935/2005)

(d) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2003-2004.

(ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2003-2004, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

2. Four statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1936/2005)

कृषि मंत्रालय में राज्य मंत्री तथा उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री कांतिलाल भूरिया) : अध्यक्ष महोदय, अंडमान और निकोबार द्वीप समूह सामुद्रिक मत्स्यन विनियम, 2003 की धारा 24 के अंतर्गत जारी अंडमान और निकोबार द्वीपसमूह सामुद्रिक मत्स्यन नियम, 2004, जो 1 जून, 2004 के अंडमान और निकोबार राजपत्र में अधिसूचना संख्या 103/2004/एफ.सं. 5-1(276)/2002-डैव. में प्रकाशित हुए थे, की एक प्रतिलिपि (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 1937/2005)

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI NAMO NARAIN MEENA): I beg to lay on the Table-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Chennai, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the C.P.R. Environmental Education Centre, Chennai, for the year 2003-2004.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1938/2005)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 2003-2004, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Environment Education, Ahmedabad, for the year 2003-2004.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1939/2005)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (DR. AKHILESH PRASAD SINGH): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:-

(1) G.S.R. 803 (E)/Ess.Com./Sugarcane published in Gazette of India dated the 10th December, 2004 containing Order notifying the Statutory Minimum Price of sugarcane for 2004-2005 sugar season.

(2) The Sugar (Price Determination for 2004-2005 Production) Order, 2005 published in Notification No. G.S.R. 17 (E)/Ess.Com./Sugar in Gazette of India dated the 12th January, 2005.

(3) G.S.R. 92 (E)/Ess.Com./Sugarcane published in Gazette of India dated the 24th February, 2005 containing Order notifying the Statutory Minimum Price of sugarcane for 2004-2005 sugar season.

(Placed in Library, See No. LT 1940/2005)